

LOK SABHA DEBATES

Vol. XXV First day of the Seventh Session of the Third Lok Sabha No. 1

LOK SABHA

Monday, February 10, 1964/Magha 21,
1885 (Saka).

*The Lok Sabha met at fifteen minutes
past Twelve of the Clock.*

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Mr. Speaker: Secretary may call out the names of the Members who have come to make and subscribe the oath or affirmation under the Constitution and then the Minister of Parliamentary Affairs may introduce the Members to the House.

Secretary: Shri Y. B. Chavan.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House Shri Y. B. Chavan who has been returned to Lok Sabha from Nasik constituency of Maharashtra in the vacancy caused by the death of Shri Govind Hari Deshpande.

Shri Y. B. Chavan (Nasik).

Secretary: Shri P. C. Barman.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri P. C. Barman who has been returned to Lok Sabha from Cooch Behar constituency of West Bengal in the vacancy caused by the death of Shri Debendra Nath Karjee.

Shri P. C. Barman (Cooch Behar).

Secretary: Shri N. C. Chatterjee.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri N. C. Chatterjee who has been returned to Lok Sabha from Burdwan constituency of West Bengal in the vacancy caused by the election of Shri G. Basu having been declared void.

Shri N. C. Chatterjee (Burdwan).

12·17 hrs.

INTRODUCTION OF MINISTER

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I present to you and through you to this hon. House, Shri D. Sanjivayya who was sworn in by the President as a Minister on the 24th January, 1964. He has assumed the office of Minister of Labour and Employment with effect from that date.

12·18 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of two of our friends, namely, Rajkumari Amrit Kaur and Thakur Raghuraj Singh.

[Mr. Speaker]

Rajkumari Amrit Kaur was a Member of the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha during the years 1946 to 1957. She was also Minister of Health during the years 1947 to 1957. She passed away at New Delhi on the 6th February, 1964 at the age of 75.

Thakur Raghuraj Singh was a Member of the Constituent Assembly of India during the years 1947 to 1948. He passed away at Raipur on the 5th February, 1964.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

12-20 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE RAILWAY ACCIDENTS COMMITTEE

The Minister of Railways (Shri Dasappa): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Report of the Railway Accidents Committee 1962 (Part II)
- (ii) Summary of Observations and Recommendations contained in Part II of the Report of the Railway Accidents Committee 1962 and Railway Board's comments thereon.

[Placed in Library. See No. LT-2230/64].

NOTIFICATIONS REGARDING EMPLOYEES' PROVIDENT FUNDS SCHEME, 1963

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table:—

- (i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—

(a) The Employees' Provident Funds (Twenty-first Amendment) Scheme, 1963, published in Notification No. G.S.R. 1845 dated the 28th November, 1963.

(b) The Employees' Provident Funds (Twentieth Amendment) Scheme, 1963, published in Notification No. G.S.R. 1873 dated the 7th December, 1963.

[Placed in Library. See No. LT-2231/64].

- (ii) S. O. 3324 dated the 28th November, 1963 issued under the Employees' Provident Funds (Amendment) Act, 1963.

[Placed in Library. See No. LT-2232/64].

12-21 hrs.

ADDRESS BY THE VICE-PRESIDENT, DISCHARGING THE FUNCTIONS OF THE PRESIDENT

Secretary: Sir, I lay on the Table a copy of the Address by the Vice-President, discharging the functions